

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Greta Musical Instruments Manufacturing and
exporters Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/283(CHE)/2021

(IA/MA) APPLICATION NUMBERS

New Application IA/402(CHE)/2023; IA/5(CHE)/2023; IA/1211(CHE)/2022; IA/798(CHE)2022;
MA/19(CHE)/2022; IA/886(CHE)/2022

ORDER

All the parties are present through video conferencing mode.

It is stated by the Counsel appearing on behalf of the RP that 12 A application and Form- FA has since been received. 12A application has been has been filed electronically.

List the matter along with 12A Application on **06.03.2023** for further hearing.



(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS



(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT